

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-101
IB-283/ND/2021

IN THE MATTER OF:

M/s Surya Sales

V/s

SMID Infrastructure Pvt. Ltd.

....Applicant

...Respondent

SECTION

U/s 9 IBC

Order delivered on 08.06.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Since the petitioner is appearing through mobile which is not permissible, list the matter on **11.08.2021**.

Sd/-
(K.K. VOHRA)
MEMBER (T)

Sd/-
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Khushboo